THE HIGH COURT OF MEGHALAYA SHILLONG

MOTIFICATION

Dated, Shillong, the ____ May, 2018

No. HCM.II/123/2015-Estt/Pt/ : Consequent to the Office Order issued by the Deputy Commissioner, West Khasi Hills District No. NDG.314/88/Pt.III/40 Dated 9th May, 2018 Hon'ble the High Court of Meghalaya is pleased to declare 28th May, 2018 (Monday) as a holiday on account of "Shad Suk Mynsiem" of the "Seng Khasi" in West Khasi Hills District.

REGISTRAR GENERAL

Memo No. HCM.II/123/2013-Estt/Pt/3234A Dated, Shillong 25 May, 2018 Copy to:

- The Joint Registrar –cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar -cum-OSD, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- 6. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/ Williamnagar/Tura/Ampati.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
- 11. The Chief Translator, High Court of Meghalaya, Shillong.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official Website.
- 13. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 14. The Assistant Protocol Officer, High Court of Meghalaya, Shillong.
- 15. Notice Board.
- 16. Office File.

REGISTRAR GENERAL